

(c) and (d). It is proposed to develop the following springs into spas in the Fourth Plan as a part of the Tourism development programme subject to the remarks indicated against each:

- (i) **Sohna (Haryana)**—Investigations have revealed that the waters in the sulphur springs at Sohnā do not have adequate medicinal properties. This factor will be taken into consideration before a final decision is taken to develop the Sohnā sulphur springs into a spa.
- (ii) **Sahasradhara (U.P.)**—An enquiry has been made from the State Government to ascertain the medicinal properties of the sulphur spring at Sahasradhara.
- (iii) **Manikaram (Himachal Pradesh)**—Even though the waters of the sulphur springs at Manikaran have not yet been analysed, it is proposed to develop tourist facilities at Manikaran because of the scenic beauty of the place.
- (iv) **Vijreshwari (Maharashtra)**—A hydro-therapy centre is already functioning at Vijreshwari. It is proposed to provide accommodation and other tourist facilities at Vijreshwari in consultation with the State Government.

The following springs were also considered for development, but the schemes were dropped for the reasons stated below:—

- (1) **Rajgir**—Due to legal difficulties.
- (2) **Varakla**—Samples of the water at Varakla were analysed by the Government of Kerala and found to contain no medicinal properties contrary to popular belief.

12.22 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED ESCAPE OF NAXALBARI REBEL LEADERS TO TIBET

श्री मधु लिमये (मुंगेर): मैं अविलम्बनीय लोक महत्व के निम्नलिखित विषय की श्री गृह मंत्री महोदय का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें—

“नक्सलवाड़ी के कुछ विद्रोही नेताओं के नेपाल के रास्ते तिब्बत भाग जाने के समाचार।”

The Minister of Home Affairs (Shri Y. B. Chavan): Sir, Government have seen press reports to the effect that some important extremist leaders of the Naxalbari area have crossed over to Tibet from Nepal. We have no firm information to confirm these reports. We have been informed by the State Government that suitable steps have been taken to guard the borders with Nepal and East Pakistan and a number of patrol posts have been set up.

श्री मधु लिमये: अध्यक्ष महोदय, पहले मैं एक खुलासा चाहता हूँ—

‘a number of patrol posts have been set up’

—आपके द्वारा या पश्चिमी बंगाल के द्वारा ? सीमा की रक्षा की जिम्मेदारी किसकी है ?

श्री यशवन्तराव चव्हाण: बोर्डर पर तो सेंट्रल गवर्नमेंट की भी होती है।

श्री मधु लिमये: प्राथमिक जिम्मेदारी किस की है—इन सार्वभौम देशों के बीच की सीमा के बारे में ?

श्री यशवन्तराव चव्हाण: जिम्मेदारी तो बाइंडर सिम्पॉरिटी फोर्स की होती है।

..... व्यवधान

श्री बलराज मधोक (दक्षिण दिल्ली) :
सेन्ट्रल गवर्नमेंट की है या स्टेट गवर्नमेंट की है ?

Let him give a positive reply.

Shri Y. B. Chavan: If he just wants a simple answer, it simply is not possible. These responsibilities have certainly to be co-ordinated responsibilities. If he wants a legal answer, certainly as far as the borders of the country are concerned, the Central Government are responsible. But his does not help him or me.

श्री मधु लिम्बे : मैं इतना ही चाहता हूँ—आपके इस जवाब से कुछ सन्देह उत्पन्न होता है। मैं यह जानना चाहता हूँ कि क्या माननीय मंत्री जी का ध्यान इस समाचार की ओर गया है कि कम्यूनिस्ट पार्टी (मार्क्सिस्ट) के कुछ महत्वपूर्ण कार्यकर्ता, नक्सलवादी—पश्चिमी बंगाल के, महाराष्ट्र के, केरल के, इस पार्टी से निकाल दिये गये हैं और ये पश्चिमी बंगाल, केरल और महाराष्ट्र के निकाले गये कार्यकर्ता एक नई कम्यूनिस्ट पार्टी के गठन की तैयारी कर रहे हैं, इस लिये कि राममूर्ति, गोपालन, ज्योति बसु और नम्बुद्रीपाद की पार्टी अब संशोधनवादी और क्रान्ति विरोधी बन गई है और अब जो नई पार्टी बनेगी—यह भ्रूखबारों में भ्रा चुकी है—यह अतिशुद्ध, क्रान्तिकारी तथा माओत्सेतुंग के जो सिद्धांत और आदर्श हैं, उन का सही मायनों में पालन करने वाली पार्टी होगी। चूंकि इस चीज की जानकारी आपको रहनी चाहिये, इसलिये सदन को आप अवगत कराइये कि इस के बारे में आपको क्या जानकारी है तथा क्या उसे आप सदन के सामने रखेंगे ?

Shri Y. B. Chavan: As the hon. Member has heard, I have also heard and read out it that there is a split. I do not know how far it is true. Hon. Members of that party possibly can enlighten us. But there is some sort of a split and some of them are trying to organise themselves into a

separate group whether they become a party or not it is for them. But these are certainly very important political developments which we have to watch with care.

Shri Hem Barua (Mangaldai): Now that the Naxalbari revolt has fizzled out, are the government aware that the arms and ammunitions collected by the Naxalbari extremists are now being distributed to other pockets of potential danger in the country and if so what steps have the government taken to prevent it and (b) it is a well-known fact that China has been encouraging the extremists in Naxalbari and that the Kathmandu road built by the Chinese provides an easy access and passage to China and also between Nepal and India in the border, people can easily go and come and there are pockets in Nepal from where Naxalbari movement was controlled and guided—the place was called Chaba. Whatever that might be, why is it that the government had not taken steps to seal the Indo-Nepal border in time so as to prevent collusion between the Chinese and Indian extremists in Naxalbari.

Shri Y. B. Chavan: The hon. Member has asked two questions. First, as to whether any steps have been taken to see that arms which were in the hands of the extremists leaders did not go to other hands. We are taking some care about this matter.

Shri Hem Barua: What care? It is too vague.

Shri Y. B. Chavan: I cannot explain all the details; you do not expect me to.

Shri A. B. Vajpayee (Bairampur): Not a single gun has been recovered so far.

Shri Y. B. Chavan: That is true but the operation is in the hands of West Bengal police. It is not a comment; I am only giving information. As regards the other point, petrol posts

had been established. On the proposal of sealing the border, we have to take into consideration our special relationship with Nepal.

Shri Surendranath Dwivedy: (Kendrapara): Whatever be the relationship, when it is affecting your security, would you not do it? I had gone there and seen it. A man can come and go. I do not think your security forces are in a position to prevent them from going and coming.

Shri Y. B. Chavan: Besides, Sir, the sealing of the border is easily said but it is rather difficult to do it. At the same time, we are taking care to see that this type of people do not cross over to that side and it is for that patrol posts are created.

Shri Hem Barua: When the Minister says that sealing of the border is difficult, does he admit his impotency to do that?

श्री हुकम चन्द कछवाय (उज्जैन): मैं यह जानना चाहता हूँ कि क्या यह सच है कि नक्सलवाड़ी के उप्रपथियों ने जो बन्दूकें किसानों से छीनी थीं, वह पुलिस द्वारा एक भी बरामद नहीं की गई है? यदि हाँ, तो ये बन्दूकें कहाँ गईं?

क्या यह भी सत्य है कि यह उप्रपन्थी नेपाल की सीमा पर हथियार इकट्ठे कर रहे हैं। अगर इस की जानकारी सरकार को नहीं है तो क्या वह इस की खोज करेगी?

Shri Y. B. Chavan: I think the first part of the question I have already answered: that it is felt that not a single gun has been so far recovered. About the import of arms from across the other border, I have said that I have reason to believe that in the early stages of this trouble, there was such import of arms.

श्री हुकम चन्द कछवाय: मैं ने पूछा था कि जो हथियार किसानों से छीने गये हैं उन को भी नहरी कड़ा गया, क्या इस की जानकारी सरकार को है, अगर है तो क्या है?

Mr. Speaker: Shri Jagannath Rao Joshi—not present.

श्री यशवन्तराव चव्हाण: मेरे पास जो जानकारी है वह स्टेट गवर्नमेंट से आई है और वह मैं आप के सामने रख रहा हूँ। यह बात सत्य है कि एक भी बन्दूक रिकवर नहीं की गई है।

12.31 hrs.

BUSINESS OF THE HOUSE

Shri Ranga (Srikakulam): Sir, in regard to the business of the House we have been told by yourself as Chairman of the Business Advisory Committee that this session would be over by the 12th instant. We would like to have an assurance that it will certainly be over on the 12th and that it would not be extended.

Secondly, my hon. friend has got a long list of business. You expressed the hope that we should co-operate with you in seeing that the whole thing would be completed. I do not think it would be possible.

Mr. Speaker: It would not be possible.

Shri Ranga: In the light of that, I would like you to kindly reconsider it. Let them reconsider their own agenda of business. I have already sent a suggestion to the Home Minister that all the leaders in the Opposition were unanimous in sending that suggestion to him. I would like them to consider that suggestion, apart from the suggestion that in regard to the Unlawful Activities (Prevention) Bill, there is great need to send it to the Select Committee.

Shri Surendranath Dwivedy (Kendrapara): There is already a motion for reference to the Select Committee.

The Minister of Parliamentary Affairs and Communications (Dr Ram Subhag Singh): As you know, we are